

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 16th June, 2016

SRO 109 - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the below mentioned officers to be the executive Magistrates of the first class who shall exercise all the powers of an executive Magistrate of the first class within such jurisdiction as may be assigned to them by the District Magistrate, Anantnag till the By-Election to 40-Anantnag Assembly Constituency are over:-

S.No	Name of the Officer S/Shri	Designation/ Posting
1	Mir Shakeel Ahmad	District Horticulture Planning and Marketing Officers, Anantnag
2	Muhammad Ashraf Itoo	Dy. Registrar Cooperative, Anantnag
3	Javeed Ahmad Hakeem	Naib Tehsildar, Chittergul
4	Iqbal Nadeem	Agriculture Reserch officer, Aru, Pahalgam
5	Ab. Salam Rather	Jr. Agriculture Extension Officer, C/O CAO, Anantnag
6	Ajay Kumar Gupta	Horticulture Development Officer, Anantnag
7	Farooq Ahmad Ganie	Executive Officer, M.C. Seer Hamdan
8	Altaf Ganai	Horticulture Dev. Officer, Zone Achabal
9	Bilal Ahmad Bhat	Village Agriculture Extension Assistant SDAO, Dooru
10	Altaf Gohar Malik	Lecturer, BHSS, Brakpora
11	Nissar Ahmad Shouq	Naib Tehsildar, Nanil
12	Mohd Amin Padder	Secretary M.C. Ashmuqam
13	Ab. Gaffar Wagay	Lecturer Boys HSS, Brakpora
14	Arshid Ahmad Salroo	Lecturer, Government Boys HSS, Dailgam

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
 Commissioner/ Secretary to Government,
 Department of L, J & PA

NO:LD(P) 95/01-Anantnag

Dated: 16 -06- 2016

- Copy to the:-
- Secretary to Government, Revenue Department.
 - Divisional Commissioner, Kashmir.
 - District Election Officer (Deputy Commissioner) Anantnag. This is with reference to his letter No. DEO/Ang/2016/2089-2119 dated 14-06-2016
 - General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
 - SRO Section, Department of Law, Justice and PA (W.7. S.C).

(Signature)
(Ghulam Nabi Mir)
 Deputy Legal Remembrancer,
 Department of L, J & PA

(Signature)
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